**BENCH-II** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CA (CAA) No.254/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Atease Mercantile Pvt.Ltd.		
Under Section		230-232 Amalg.		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Noelle Baneriee, Advoente Applicants



## ORDER

The Ld. Lawyer on behalf of the petitioner is present, who has prayed for adjournment as the Company is an NBFC Company and the petitioner needs the approval from the Reserve Bank of India for which she needs some time.

Heard; the prayer of the petitioner is allowed.

Fix on 30-08-2017.

MANORAMA KUMARI MEMBER(J)